

Annexure-5

Name of the corporate debtor: SHRESHT INDUSTRIES PVT LTD; Date of commencement of liquidation: 08.12.2023; List of stakeholders as on: 17.02.2024

List of operational creditors (Government Dues)

| Sl. No. | Details of Claimant | | | Details of claim received | | | Details of claim admitted | | | | | (Amount in ₹) | | | | |
|---------|---------------------|-----------------|--------------------|---------------------------|----------------|--------------------------|---------------------------|---|--|--|----------------------------|--|--------------------------|------------------------------------|-----------------|--|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed ? (Yes/No) | % share in total amount of claims admitted | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any | |
| 1 | Provident Fund | Telangana State | NA | 12.02.2024 | 42521530 | 41975796 | Operation | NIL | NIL | 100 | NIL | NIL | NIL | NIL | NIL | |
| 2 | Sales Tax Dept | Telangana State | NA | 11.07.2023 | 126051413 | 126051413 | Operation | NIL | NIL | 100 | NIL | NIL | NIL | NIL | NIL | |
| | | | Total | | 168572943 | 168027209 | | NIL | NIL | 100 | NIL | NIL | NIL | NIL | NIL | |

(Signature)

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 2017-1810900
 Insolvency Professional